

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 20154/2022

[Arising out of impugned final judgment and order dated 07-12-2021 in DBCWP No. 20642/2018 passed by the High Court of Judicature for Rajasthan at Jaipur]

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

GOOD EARTH TRAVEL GROUP INDIA PRIVATE LIMITED

Respondent(s)

(IA No. 155059/2022 - EXEMPTION FROM FILING C/C OF THE I/JUDGMENT)

Date : 03-01-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Raghavendra P Shankar, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. G. S. Makker, Aor, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. Karan Lahiri, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Manish, Adv.

For Respondent(s) Mr. Sidharth Ranka, Adv.
Mr. A. Karthik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Sidharth Ranka, learned counsel for the respondent(s) seeks and is granted three weeks time for filing the counter affidavit.

List on 05.02.2025.

(NIRMALA NEGI)
COURT MASTER (SH)

(MAMTA RANI)
COURT MASTER (NSH)